## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1127/(MAH)/2017 Rest.A. No. 06/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES:

Barket Hiring Company

V/s.

Ducon Technologies Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Sachin Kudallor Achrocale. Subally

For Applicant/Philimer

2. Yajuvendog Lingh.

Adv for Respondents

Adv for Respondents

## ORDER

## Rest. A. No.06/2017 in CP 1127/I&BC/NCLT/MB/MAH/2017

For the Petitioner Counsel has not pressed for hearing of this Restoration Application, this Application is dismissed as withdrawn.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)